

**NATIONAL COMPANY LAW TRIBUNAL  
CHANDIGARH BENCH, CHANDIGARH**

**CP NO. 143(ND)/2014  
RT CP No.151/Chd/Hry/2017**

Anupam Varshney & Ors.

...Petitioners

Versus.

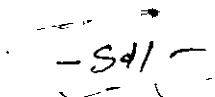
Swastik Metalloy Casting Pvt. Ltd. & Ors.

...Respondents

Present: None.

This matter has been received from the NCLT. New Delhi because it falls within the jurisdiction of this Bench. On the previous date, it was observed that the parties wanted to settle the dispute amicably but none has appeared. The matter be fixed for 08.07.2017 to be taken up in the National Lok Adalat.

Notice be issued to learned counsel for both the parties that the matter has been fixed in the National Lok Adalat and both the parties would also appear on the date fixed.

  
(Justice R.P. Nagrath)  
Member (Judicial)

✓ May 26, 2017  
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